

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.61/9/AMR/2020	IA(IBC) No.239/2022	12A of IBC	Mr.Suresh Kedia & Anther Vs. M/s.Ardee Hitech Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC) No.239/2022 is allowed, vide separate orders. Hence, CP No.61/9/AMR/2020 is dismissed as withdrawn.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**